

(S)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>CP No.18/2007 in OA No.167/2005.</u></p> <p><u>10.10.2007.</u></p> <p>Mr. C. B. Sharma counsel for the applicant.</p> <p>Heard. The CP stands disposed of by a separate order.</p> <p style="text-align: right;">(J. P. SHUKLA) ADMINISTRATIVE MEMBER</p> <p style="text-align: right;">(M. L. CHAUHAN) JUDICIAL MEMBER</p> <p style="text-align: center;">P.C./</p>

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

CP No. 18/2007 in OA No. 167/2005.

Jaipur, this the 10<sup>th</sup> day of October, 2007.

**CORAM :** Hon'ble Mr. M. L. Chauhan, Judicial Member.  
Hon'ble Mr. J. P. Shukla, Administrative Member.

Bhagwan Dass Katara  
S/o Shri Yad Ram Katara,  
Aged about 52 years,  
R/o village Dulara Post Mangrol  
Via Mania District Dholur.

... Petitioner.

By Advocate : Shri C. B. Sharma.

Vs.

1. Shri Raghav Lal,  
Chief Post Master General,  
Rajasthan Circle,  
Jaipur 302007.
2. Shri B. S. Meena,  
Superintendent of Post Offices,  
Dholpur Postal Division,  
Dholpur.

... Respondents.

By Advocate : Shri B. N. Sandu.

**: O R D E R (ORAL) :**

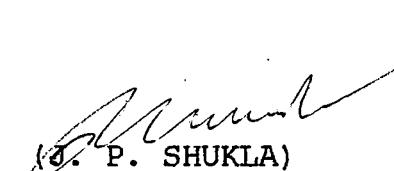
The Petitioner has filed this CP against the alleged violation of the order dated 13.02.2007 passed by this Tribunal in OA No.167/2005.

2. Notice of this application was given to the respondents. Shri B. N. Sandu has puts in appearance on behalf of the respondents and submits that the compliance

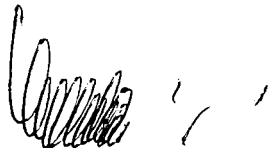
402

report of the aforesaid order may be taken on record. Learned Counsel for the respondents further submits that in view of the stand taken in the compliance report, the present CP does not survives. This fact is also admitted by the Learned Counsel for the petitioner.

3. In view of what has been stated above, the CP stands dismissed. Notices issued to the respondents are hereby discharged.



(J. P. SHUKLA)  
ADMINISTRATIVE MEMBER



(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./